

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-103**  
IB-236(ND)/2020

**IN THE MATTER OF:**

LIC Housing Finance Limited

Vs.

K V Developers Private Limited

...FINANCIAL CREDITOR

...CORPORATE DEBTOR

**SECTION**

U/s 7 IBC Code 2016

**Order delivered on 25.09.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/FC

: Mr. Pardeep Dahiya, Ms. Rhea Luthra, Advocates

For the Respondent/CD

: Mr. Ramensh Jerath, Advocates

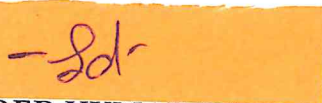
For the Intervener

:

**ORDER**

Counsel for the Financial Creditor is present. Counsel for the Corporate Debtor is present. The counsel for the Corporate Debtor prayed for 2 weeks' time for filling reply/seeking instructions for settlement. At request time is enlarged.

List this matter on 14<sup>th</sup> October 2020.



**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**



**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**